

1	2	3	4	6	7
6.	SRPOC1	SRP	17-Oct.-08	1	Electrical
7.	GDK10	RG3	9-Nov.-08	1	Side fall
8.	SRP1	SRP	27-Nov.-08	1	Rope haulage
9.	CSP	YLD	21-Dec.-08	1	Others
10.	RGOC3	RG2	9-Jan.-08	1	Ran over by Volvo truck
11.	CHP OC3	RG2	24-Sep.-08	1	Hit by Lorry.
12.	JVROC1	KGM	5-Oct.-08	2	Run over by truck
<b>YEAR 2009</b>					
1.	MK4	MMR	10-Jan.-09	1	Rope haulage
2.	RK5	SRP	11-Feb.-09	1	Fall of person
3.	PVK5	KGM	17-Feb.-09	1	Roof fall
4.	PK1	MNG	26-Feb.-09	3	Roof fall
5.	Dorli OC1	BPA	13-Apr.-09	1	HEMM
6.	GDK10A	RG3	17-Apr.-09	1	Roof fall
7.	RGOC3	RG2	5-May-09	1	Fall of object
8.	RK8	SRP	11-July-09	1	Conveyors
9.	RKNT	SRP	3-Nov.-09	1	Roof fall
10.	GDK10	RG3	24-Nov.-09	1	Roof fall
11.	KK5	MMR	3-Dec.-09	3	Roof fall
12.	KTK6	BHP	12-Dec.-09	1	Rope haulage
13.	KLP	BHP	30-Dec.-09	1	Rope haulage
14.	PKOC	MNG	2-Feb.-09	1	Other wheeled trackless
15.	SRPOC1	SRP	14-Feb.-09	1	HEMM
16.	RGOC2	RG3	19-Sep.-09	1	Dumpers
17.	Khai OCP	BPA	24-Dec.-09	1	Dumpers

#### Untapped coal reserves

3229. SHRI ANIL H. LAD: Will the Minister of COAL be pleased to state:

(a) whether Government has classified areas close to large deposits of coal accounting for one third of country's untapped coal reserves, as eco-sensitive and out-of-bounds for coal mining;

(b) whether this over-sensitivity to ecological issues will hinder thermal power generation plans, lined up for the next decade including ultra-mega thermal projects coming up at four locations; and

(c) whether Government would strive towards striking a balance between development and environmental protection?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL):

(a) No, Sir. A study is going on under the purview of Ministry of Environment and Forests to demarcate the category 'A' and category 'B' coal blocks. When a coal block having large forest area or dense forest cover or forms a part of unbroken landscape or located in important wild life areas will fall in 'A' category. Application of forest clearance will not be entertained in such areas. Rest of the areas will fall in 'B' category where applications for clearance will be entertained and processed under Forest Conservation Act, 1980.

(b) The study at (a) is in a nascent stage. Impact of these issues on thermal power generation plants in the next decade can be assessed only after completion of the above study.

(c) Government is making efforts to strike a balance between development and environmental protection.

#### Coal production

‡3230. SHRI RAGHUNANDAN SHARMA: Will the Minister of COAL be pleased to state:

(a) the volume of coal production, during the last three years till now;

(b) whether coal production has declined of late and if so, the reasons therefor;

(c) whether Government is planning to work on a new policy to augment coal production; and

(d) the volume of coal proposed to be allocated to Madhya Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL):

(a) and (b) No, Sir. All India coal production during the last three years has increased from 457.08 Mts. in 2007-08 to 531.56 Mts. (Prov.) as given below:—

(In million tonnes)

Year	2007-08	2008-09	2009-10
Production	457.08	492.76	531.56 (P)

(c) There is no new policy to augment coal production. Enhancement of production is a continuous process *inter alia* through mechanization and taking up new projects in both the public and private sectors.

‡Original notice of the question was received in Hindi.